

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Criminal Appeal No(s). 858/2020

RAM BILASH BHAGAT

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(THE SLP IS DISMISSED QUA PETITIONER NO. 2 IN SLP (CRL) NO.
3378/2019 VIDE THIS HON'BLE COURT'S ORDER DATED 15.7.2019)

WITH

Cr1.A. No. 859/2020 (II)

IA No. 55086/2019 - EXEMPTION FROM FILING O.T.)

Date : 18-05-2022 This appeal was called on for hearing today.

For Appellant(s)

Mr. P. V. Yogeswaran, AOR

For Respondent(s)

Ms. Alka Sinha, Adv.

Mr. Anuvrat Sharma, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

In both the matters numbered above, Service is complete.

Await Records.

As per amended rules, records are not required to be
requisitioned from the concerned Courts.

List again on 17.8.2022.

S.P.S. LALER
Registrar